

Inquiry into the matter revealed that the consignment was booked from Dabra in Madhya Pradesh. The consignment had no address on it either of the consigner or of the consignee. The matter has been taken up with the Railway Authorities and the Wildlife Authorities, Madhya Pradesh.

[English]

Intensive Cotton Development Programme

2094. SHRI S.D.N.R. WADIYAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the States where the Intensive Cotton Development programme has been undertaken;

(b) the details of the areas brought under the programme in those States during the Eighth Five Year Plan so far, State-wise;

(c) the Central assistance extended to those States to increase areas under the programme during the said period, till date State-wise and year-wise; and

(d) the financial assistance proposed to be given during the current financial year for implementation of the said programme, State-wise?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The names of the States implementing the Centrally Sponsored scheme on Intensive Cotton Development Programme (ICDP) are Andhra Pradesh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamilnadu and Uttar Pradesh.

(b) and (c). During Eighth Five Year Plan the Intensive Cotton Development Programme (ICDP) is being implemented in 43 (forty three) identified districts in the above mentioned States; selected on the basis of having potential for increasing productivity and production of cotton. State-wise details are given in statement-I. For increasing production and productivity of cotton, funds released to various States under the ICDP scheme during first four years of Eighth Five Year Plan (1992-93 to 1995-96) are given in statement-II)

(d) The Statewise details proposed to under the Scheme during current year i.e. 1996-97 are as under :-

| (Rs in lakhs) | | |
|---------------|----------------|--------------------|
| S.No. | State | Outlay (GOI Share) |
| 1 | 2 | 3 |
| 1 | Andhra Pradesh | 177.75 |
| 2 | Gujarat | 84.36 |
| 3 | Haryana | 97.45 |
| 4 | Karnataka | 58.99 |
| 5 | Madhya Pradesh | 69.11 |

| 1 | 2 | 3 |
|-----|---------------|--------|
| 6. | Maharashtra | 325.54 |
| 7. | Orissa | 15.79 |
| 8. | Punjab | 304.57 |
| 9. | Rajasthan | 128.21 |
| 10. | Tamil Nadu | 187.61 |
| 11. | Uttar Pradesh | 10.62 |

STATEMENT-I

List of Districts under Intensive Cotton Development Programme (ICDP) for training & Demonstrations.

| State | Districts |
|-------------------|---|
| 1 | 2 |
| 1. Punjab | 1. Bhatinda 2. Faridkot 3. Ferozpur 4. Sangrur |
| 2. Haryana | 1. Hissar 2. Sirsa |
| 3. Rajasthan | 1. Sriganganagar |
| 4. Madhya Pradesh | 1. Khandwa 2. Khargone (Khargona) 3. Dhar |
| 5. Gujarat | 1. Baroda 2. Surendranagar 3. Broach (Bharuch) 4. Sabrakantha 5. Ahmedabad 6. Rajkot 7. Mehsana |
| 6. Maharashtra | 1. Akhola 2. Dhule 3. Yeotmal 4. Amravati 5. Parbasni 6. Nanded 7. Jalgaon 8. Jalna 9. Aurangabad 10. Buldhana 11. Wardha 12. Nagpur |
| 7. Andhra Pradesh | 1. Guntur 2. Prakasam 3. Kurnool 4. Adilabad |
| 8. Karnataka | 1. Dharwad 2. Raichur 3. Bellary 4. Bijapur 5. Balgaum |

| 1 | 2 |
|---------------|--|
| 9. Tamil Nadu | 1. Madurai 2. Tirunelveli 3. Ramanathpuram |

| 1 | 2 |
|---------------------|------------|
| 10. Orissa | 1. Kanadut |
| 11. Uttar Pradesh | 1. Aligarh |
| Total 43 Districts. | |

STATEMENT-II

State-wise and year-wise details of funds released under Centrally Sponsored Scheme of Intensive Cotton Development Programme (ICDP) from 1992-93 to 1995-96 (Central share)

| | | (Rs. in lakhs) | | | |
|-------|----------------|-------------------------------|-------------------------------|-------------------------------|-------------------------------|
| S.No. | State | 1992-93 Amount released | 1993-94 Amount released | 1994-95 Amount released | 1995-96 Amount released |
| 1. | Andhra Pradesh | 196.55 | NR | NR | NR |
| 2. | Gujrat | 102.555 | 45.65 | 11.65 | 59.50 |
| 3. | Haryana | 102.39 | 58.71 | 31.919 | 79.50 |
| 4. | Karnataka | 45.348 | 24.86 | 59.4245 | 46.90 |
| 5. | Madhya Pradesh | 55.725 | 20.33 | NR | 29.90 |
| 6. | Maharashtra | 174.47 | 71.58 | 81.96 | 313.93 |
| 7. | Orissa | 2.95 | 3.48 | 3.1405 | 11.0 |
| 8. | Punjab | 109.80 | 151.15 | 227.775 | 163.0 |
| 9. | Rajasthan | 90.535 | 88.35 | 69.4125 | 108.40 |
| 10. | Tamil Nadu | 73.652 | 200.06 | 300.94 | 176.60 |
| 11. | Uttar Pradesh | 7.71 | 1.73 | 1.7735 | 8.00 |
| Total | | 961.685 | 665.90 | 1088.00 | 996.73 |

NR-Not Released

Sarkaria Commission

2095. SHRIMATI JAYWANTI NAVINCHANDRA
MEHTA :

SHRI E. AHAMED :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to evolve new federal structure by granting more financial powers and autonomy to the States as recommended by the Sarkaria Commission;

(b) whether Government had placed 247 recommendations of the Sarkaria Commission before the Inter State Council on 10th October, 1990;

(c) the number of recommendations accepted and implemented by the Government, so far and the reasons for delay in implementing the remaining recommendations;

(d) the total expenditure incurred on the Commission and also on the Inter State Council till now; and

(e) the necessity for setting up the Commission

especially if its recommendations are not acted upon sincerely?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e). In the first meeting of the Inter-State Council held on 10th October, 1990, it was decided to constitute a Sub-Committee to examine the recommendations of the Sarkaria Commission and submit its report for the consideration of the Council. The Sub-Committee has so far met six times and considered 190 out of 247 recommendations made by the Sarkaria Commission. Details in this regard are given below:-

Number of Recommendations considered by the Sub-Committee:-

| | |
|--|-----|
| (i) Accepted with/without modifications | 155 |
| (ii) Not accepted | 24 |
| (iii) On which no consensus has been reached | 11 |
| (iv) Partially considered | 1 |
| (v) Yet to be finalised | 56 |

247